

Buildings for Courts in Kerala

5230. SHRI V.S. VIJAYARAGHAVAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Kerala has sought Central assistance for construction of new buildings for courts in Kerala;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ):

(a) Yes, Sir.

(b) The estimated cost proposed by the State government of Kerala is Rs. 1,729.5 lakhs.

(c) The Government is in the Process of formulating a Centrally sponsored scheme to provide infrastructural facilities to the Judiciary.

[*Translation*]

Crisis in Public Sector undertakings of Madhya Pradesh

5231. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the PRIME MINISTER be pleased to state:

(a) whether most of the public sector undertakings in Madhya Pradesh are in crisis;

(b) if so, the details thereof; and

(c) the remedial measures taken by the Government in this regard?

THE MINISTER OF STATE IN THE

MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) to (c). As on 31-3-1992, there were five Central PSEs having their registers offices in the State of Madhya Pradesh out of which only one PSE namely, NTC (M.P.) Ltd. has been incurring losses and declared sick under the definition of sickness under SICA and has since been referred to BIFR for formulation of revival/rehabilitation plans.

New research centres by Khadi & Villages Industries

5232. SHRI RAJENDRA KUMAR SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up new Centres to update the research work in khadi and village industries;

(b) if so, the location of these Centres; and

(c) the steps being taken to improve the quality of products through these Centres to enable them to compete with the private sector engaged in producing these items?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) No, Sir,

(b) and (c). Does not arise.

[*English*]

Agro based Khadi and Village Industries

5233. SHRI SANDIPAN BHAGWAN THORAT: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to provide a new thrust to agro-based Khadi and Village Industries to create employment opportunities for rural poor;

(b) if so, the details of the programme, its financing pattern, physical, financial and employment targets fixed during the Eighth Plan period; State/Union Territory-wise; and

(c) the total outlay provided for implementation of the scheme as grant, subsidy and credit separately State-wise during Eighth Plan alongwith its financing pattern?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) yes, Sir.

(b) and (c). KVI sector has been allocated Rs. 900 crores as budgetary support for the 8th Five Year Plan. KVIC is working out the allocation for various States for implementing its various programmes. KVIC started a special employment programme through KVI for selected districts in the country. The programme envisages creating employment of the order of 1.40 lakhs and an outlay of Rs. 15 crores has been earmarked for this purpose.

Import of Naphtha

5234. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have taken any decision to import of Naphtha;

(b) if so, the reasons therefor;

(c) the advantages of importing Naphtha; and

(d) the International and domestic price of Naphtha at present?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (a) to (c). The imports of Naphtha have been decanalised vide the Notification No. 91 (N-26)/92-97 dated 31 st December, 1992 issued by the Ministry of Commerce. The users are thus at liberty to import Naphtha as per their requirement.

(d) The domestic price of Naphtha, exclusive of excise duty and other local taxes, is Rs. 6075.69 per MT for supply to users other than fertilizers. International prices of Naphtha fluctuate depending upon the crude oil prices. The general range is reported to be about US \$ 180-190 per M.T.

Import of American DAP Fertilizers

5235. SHRI RAM NAIK:
SHRI MOHAN RAWALE:

Will the PRIME MINISTER be pleased to state:

(a) whether liberal import of American DAP fertilizers in Indian market has greatly affected the survival of indigenous fertilizer industry;

(b) if so, the action taken to clear the huge stocks of DAP and phosphatic fertilizers manufactured indigenously;

(c) the steps taken to avoid the closure of indigenous fertilizer plants as a result thereof; and

(d) whether the Government propose to restrict the import of DAP fertilizers to save the indigenous Industry?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTIL-